

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 63 OF 2016 IN
DFR NO. 2452 (A) OF 2015**

Dated: 9th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

RattanIndia Power Ltd.

....Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s)

**: Mr. Sanjay Sen, Sr. Adv.
Mr. Anurag Sharma
Mr. Tushar Jain**

ORDER

**IA NO. 63 OF 2016
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 04.03.2016. Dasti in addition is permitted.

List the matter on **04.03.2016**.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**